

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-03/2022/5787/A

From :- Shri Romen Baruah
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Shri Shakti Sharma,
Civil Judge (Senior Division) & Assistant Session Judge,
Dhubri

Dated Guwahati, the nd 23 June, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Memo No. 165/G dated 13.06.2023

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to avail LTC for the block period of 2022-2025, to visit Chennai, along with your wife, daughter and son, for the treatment of your ailing daughter, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

Sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-03/2022/ 5788-5791 /A.

Dated 23/06/23

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The District & Sessions Judge, Dhubri, for information.
3. The Deputy Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
4. ✓ The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.



REGISTRAR (VIGILANCE)

